

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

(IB)147(PB)/2017

**IN THE MATTER OF:**

<b>Mr. Vipin Kaporla</b>	....	<b>APPLICANT / PETITIONER</b>
<b>Vs</b>		
<b>M/s Sunworld Residency Pvt. Ltd.</b>	....	<b>RESPONDENT</b>

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy of Code, 2016**

**Order delivered on 11.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :-**

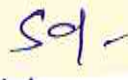
**For the RESPONDENT :-** Mr. S. S. Chauhan, Advocate

**For the OL :-** Mr. Parikshit Kumar, Advocate

**ORDER**

Learned Counsel for the Petitioner is present. At the request made by the Learned Counsel for the Petitioner the matter is posted to 16<sup>th</sup> August 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**